

8

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/380/ (IB)/2017
NAME OF THE PETITIONER(S) : SHENZHEN KAIFA TECHNOLOGY CO. LTD
NAME OF THE RESPONDENT(S) : THAMIZHAGA CABLE TV COMMUNICATION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) In the case of
D. P. Kuruvallan

counsel for Petitioner

[Signature]
for Petitioner

2) ~~Richardson~~
R. S. Pragentha
(for Richardson Wilson)

counsel for Respondent

R. S. Pragentha
Richardson Wilson
for ~~Richardson Wilson~~

3) (Counsel for the petitioner)
A. G. SANTHANARAYANA
for
A. K. MYLSAMY

COUNSEL FOR PETITIONERS

[Signature]

ORDER

Proxy representing counsel for petitioner present. Proxy representing counsel for respondent present. Both the counsel sought time for submitting their arguments. Time extended at request. Put up on 10.07.2017 at 2.30 P.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)